

NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/11/2017 AT 10.30 AM

PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER – JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/35/2017  
NAME OF THE PETITIONER(S) : RADHAKRISHNAN SATHURAPPAN  
NAME OF THE RESPONDENT(S) : EZON ENERGY SOLUTIONS PVT LTD  
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	B. Sarath babu Advocate	Counsel for Respondent- 7	B. Sarath babu
2)	N. A. SRINIVASAN T. V. SURESH KUMAR	COUNSEL FOR PETITIONER	N. A. SRINIVASAN T. V. SURESH KUMAR
3)	N. P. Nagalakshmi	Counsel for R2 and R5	N. P. Nagalakshmi

**ORDER**

Counsel for Petitioner present. Counsel for R2 and R5 present. R4 has already submitted communication that he is not interested to pursue the matter. Therefore, we proceed *ex parte* against R4. Matter is posted for arguments. Put up on 07.12.2017 at 10.30 A.M.

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MEMBER (TECHNICAL)  
ghk

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MEMBER (JUDICIAL)